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Title: Paper laid on the Table of the House by Ministers/members.

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): : I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Defence Studies and Analyses, New Delhi, for the year 2007-2008, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute for Defence Studies and Analyses, New Delhi, for the year 2007-2008.

(Placed in Library, See No. LT 10615/09)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Institute of Mountaineering, Uttarkashi, for the year 2007-2008, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Mountaineering, Uttarkashi, for the year 2007-2008.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 10616/09)

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): On behalf of Shri S. Jaipal Reddy, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
 - (i) Review by the Government of the working of the Delhi Metro Rail Corporation Limited, New Delhi, for the year 2007-2008.
 - (ii) Annual Report of the Delhi Metro Rail Corporation Limited, New Delhi, for the year 2007-2008, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 10617/09)

ग्रामीण विकास मंत्री (डॉ. सयुवंश प्रसाद सिंह): अध्यक्ष महोदय, मैं अधिसूचना संख्या का0आ0 1 (अ) जो 1 जनवरी, 2009 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिनके द्वारा राष्ट्रीय ग्रामीण रोजगार गारंटी अधिनियम, 2005 के अंतर्गत विभिन्न योजनाओं में कार्यरत अकुशल कर्मकारों को संदायगी के लिए उक्त अधिनियम की धारा 6 की उपधारा (1) के अधीन जारी राज्य/संघ राज्यक्षेत्र के संबंध में उसमें उल्लिखित मजदूरी की दरे विनिर्दिष्ट की गई हैं, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library, See No. LT 10618/09)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PAWAN KUMAR BANSAL): On behalf of Shrimati Renuka Chowdhury, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Adoption Resource Agency, New Delhi, for the year 2005-2006, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Adoption Resource Agency, New Delhi, for the year 2005-2006.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 10619/09)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Adoption Resource Agency, New Delhi, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Adoption Resource Agency, New Delhi, for the year 2006-2007.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 10620/09)

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI K. VENKATAPATHY): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Bar Council of India, New Delhi, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Bar Council of India, New Delhi, for the year 2007-2008.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 10621/09)

(3) A copy of the Supreme Court Judges (Amendment) Rules, 2008 (Hindi and English versions) published in Notification No. G.S.R. 880(E) in Gazette of India dated the 24th December, 2008 under sub-section (3) of Section 24 of the Supreme Court Judges (Salaries and Conditions of Service) Act, 1958.

(Placed in Library, See No. LT 10622/09)

(4) A copy of the High Court Judges (Amendment) Rules, 2008 (Hindi and English versions) published in Notification No. G.S.R. 879(E) in Gazette of India dated the 24th December, 2008 under sub-section (3) of Section 24 of the High Court Judges (Salaries and Conditions of Service) Act, 1954.

(Placed in Library, See No. LT 10623/09)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PAWAN KUMAR BANSAL): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under article 151(1) of the Constitution:-

(i) Report of the Comptroller and Auditor General of India-Union Government (No. PA 19 of 2008)- Scientific Departments- Performance Audit on Management of Fuel for pressurized Heavy Water Reactors (Front-end of the Nuclear Fuel Cycle) for the year ended March, 2007.

(Placed in Library, See No. LT 10624/09)

(ii) Report of the Comptroller and Auditor General of India-Union Government (No. CA 13 for the year 2007-2008)- Accounts of the Union Government for the year ended March, 2008.

(Placed in Library, See No. LT 10625/09)

(2) A copy of the Union Government – Finance Accounts for the year 2007-2008 (Hindi and English versions).

(Placed in Library, See No. LT 10626/09)

(3) A copy of the Union Government – Appropriation Accounts (Civil) for the year 2007-2008 (Hindi and English versions).

(Placed in Library, See No. LT 10627/09)

(4) A copy of the Union Government – Appropriation Accounts (Postal Services) for the year 2007-2008 (Hindi and English versions).

(Placed in Library, See No. LT 10628/09)

(5) A copy of the Union Government – Appropriation Accounts of Defence Services for the year 2007-2008 (Hindi and English versions).

(Placed in Library, See No. LT 10629/09)

(6) A copy of the Government of Jharkhand – Finance Accounts for the year 2007-2008 (Hindi and English versions).

(Placed in Library, See No. LT 10630/09)

(7) A copy of the Government of Jharkhand – Appropriation Accounts for the year 2007-2008 (Hindi and English versions).

(Placed in Library, See No. LT 10631/09)

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY AND MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI JAIRAM RAMESH): I beg to lay on the Table:-

(1) A copy of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009 (Hindi and English versions) published in Notification No. L-7/145(160)/2008-CERC in Gazette of India dated the 20th January, 2009 under Section 179 of the Electricity Act, 2003.

(Placed in Library, See No. LT 10632/09)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Power Training Institute, Faridabad, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Power Training Institute, Faridabad, for the year 2007-2008.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 10633/09)